

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 12.01.2022 (WEDNESDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**02:00 PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

| <b>S. No.</b> | <b>Case No.</b>                    | <b>Name of the parties</b>                | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b>       |
|---------------|------------------------------------|---|-------------------------------|--------------------------------------|
| 1.            | Comp App (AT)(CH)(Ins) No. 52/2021 | KCP Shivraman<br>V<br>Subramaniam Aneetha | R. Sowmiya<br>S. Varshini     | P. Raghunathan<br>P. S. Gopalan & Co |

## **For Admission (After notice)**

| <b>S. No.</b> | <b>Case No.</b>  | <b>Name of the parties</b>   | <b>Counsel for Appellants</b>                  | <b>Counsel for Respondents</b>   |
|---------------|--|--|--|--|
| 2.            | Comp App (AT)(CH)(Ins) No. 182/2021                    | Prakash Balasundaram & 9 ors<br>V<br>Shivdutt Bananjee & 2 ors<br><b>With</b>                | Ashwariya Sinha<br>Alok Singh<br>Shubhi Sharma | Raghuram Cadambi R1<br>(Vakalat not filed)<br>Naman Jabak R2 & R3<br>(Vakalat not filed) |
| 3.            | Comp App (AT)(CH) (Ins) No. 183/2021                   | Prakash Balasundaram & 9 ors<br>V<br>Shivdutt Bananjee & 37 ors                              | Ashwariya Sinha<br>Alok Singh<br>Shubhi Sharma | Anant Merathia R1  |
| 4.            | Comp App (AT)(CH)(Ins) No. 195/2021                    | Uendra Kumar Agarwal Suspended Director of Surya Towers<br>V<br>State Bank of India & anr    | S. Rajagopalan                                 | Vidhya Lakshmi Vipin R1<br>AMR Bhavani R2  |
| 5.            | Comp. App (AT)(CH)(Ins) No. 287/2021 & IA No. 615/2021 | Shri Siva Nagaraja Taduvai @ TSN Raja RP<br>V<br>Upender Kumar Agarwal & 2Ors<br><b>With</b> | Amir Bavani                                    | R1-R3 Notice served on 18/12/2021<br>No Appearance                                       |
| 6.            | Comp. App (AT)(CH)(Ins) No. 288/2021 & IA No. 616/2021 | Shri Siva Nagaraja Taduvai @ TSN Raja RP<br>V<br>Rithesh Kumar Agarwal & 2Ors                | Amir Bavani                                    | R1-R3 Notice served on 18/12/2021<br>No Appearance                                       |
| 7.            | Comp App (AT) (CH) No.30/2021                          | Thirumalai Thirumal Nidhi Ltd<br>V<br>S. Hemalatha   | O.L.N. Ganesan                                 | Srivatsava R1  |
| 8.            | Comp App (AT)(CH) No. 45/2021 & IA No. 549/2021        | D. Asokan<br>V<br>Girija Muthukrishnan & Anr   | Raj Carolin V                                  | Hari Kumar G. Nair<br>(Vakalat not filed)  |
| 9.            | Comp App (AT)(CH) No. 46/2021 & IA No. 551/2021        | Espin Infosystem P Ltd<br>V<br>The Registrar of Companies                                    | K.M. Anand<br>R. Arivolisudar                  | Notice not ordered   |

## **Part Heard**

| <b>S. No.</b> | <b>Case No.</b>   | <b>Name of the parties</b>                      | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b>                        |
|---------------|---|---|-------------------------------|---|
| 10.           | TA No. 74 & 75/2021(Comp. APP(AT)(Ins)No. 594-595/2020) | G. Vinod<br>Vs<br>Venkataraman Jayagopal & Anr. | Sathish Pandey                | Mr. Goutham Shivshankar – R1<br>Mr. Abhijit Atur – R2 |

## **For Hearing**

| <b>S. No.</b> | <b>Case No.</b>                     | <b>Name of the parties</b>   | <b>Counsel for Appellants</b>  | <b>Counsel for Respondents</b>  |
|---------------|-------------------------------------|--|--|---|
| 11.           | Comp. App (AT)(CH)(Ins) No. 16/2021 | Kennigton Industries Private Limited<br>Vs<br>M/s. Siva Ram Yarns Private Limited      | Suemsh Dhawan<br>Vatsala Kak<br>Ankita Bajpai<br>Geethika Sharma<br>Raghav Dembla<br>Pavithra Bawa | A. Chandra Shaker   |
| 12.           | Comp App (AT)(CH)(Ins) No. 51/2021  | Guruprasad V Hishobkar<br>V<br>Shree Aashraya Souhard Credit Society Limited & Another | S. Manjula Devi  | Vivekanand – R1<br>Chandra Mouli Prabhakar<br>R. Prithviraj Pandian- R2<br>Haribabu Thotu IRP |

|            |   |   |   |  |
|------------|---|---|---|--|
| <b>13.</b> | TA No. 44/2021<br>(Comp App<br>(AT)(Ins) No.<br>328/2020) & IA<br>No. 08/2022 | Vinod Kothari<br>V<br>State Bank of India & Anr | Kartik Malhotra<br>Santhanam<br>Swaminadhan<br>S. R. Rajagopalan<br>Ms. Preethi Arasu | Rajiv Roy, Vatsala Kak<br>Rachit Ranjan<br>Avrojyoti Chatterjee<br>Ms Jayashree Saha – R1<br>Vikram Hegde<br>Shantanu Lakhotia- R2<br>Lily Francs R2 |
|------------|---|---|---|--|

**After the Above**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. V.P. Singh, Member (Technical)**

**Part Heard**

| <b>S. No.</b> | <b>Case No.</b>                           | <b>Name of the parties</b>   | <b>Counsel for Appellants</b>                       | <b>Counsel for Respondents</b>                         |
|---------------|---|--|---|--|
| <b>1.</b>     | Comp App<br>(AT)(CH)(Ins)<br>No.125/2021  | Winwind Power Energy P Ltd<br>V<br>Asset Reconstruction Company India Limited & 3<br>others<br><br><b>With</b> | Srinath Sridevan<br>T. K. Bhaskar<br>K. Harishankar | R. Subramanian R2<br>Abitha Banu R1<br>R. Sugumaran R3 |
| <b>2.</b>     | Comp App<br>(AT)(CH)(Ins)<br>No.128/2021  | V. Nagarajan RP Of Cethar Limited<br>V<br>Asset Reconstruction India Limited & anr<br><b>With</b>              | R. Subramanian                                      | Abitha Banu R1<br>Sugumaran – R2                       |
| <b>3.</b>     | Comp App<br>(AT)(CH)(Ins)<br>No.129/2021  | V. Nagarajan RP Of Cethar Limited<br>7V<br>Asset Reconstruction India Limited & anr<br><b>With</b>             | R. Subramanian                                      | Abitha Banu R1<br>Sugumaran – R2                       |
| <b>4.</b>     | Comp App<br>(AT)(CH)(Ins) No.<br>130/2021 | V. Nagarajan RP Of Cethar Limited<br>V<br>Asset Reconstruction India Limited & anr<br><b>With</b>              | R. Subramanian                                      | Abitha Banu R1<br>Sugumaran – R2                       |
| <b>5.</b>     | Comp App<br>(AT)(CH)(Ins) No.<br>131/2021 | Asset Reconstruction Company India Limited<br>v<br>V. Nagaraj IRP & anr  | Abitha Banu   | R. Subramanian R1<br>Sugumaran – R2                    |

**Copy to:**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By the order of Hon'ble Member (J)**

**(Chennai Bench)**

**For Assistance,**

1. Dy. Registrar - **PH No. : 044-2888 0500**  
**CELL : 99402 25692**
2. Court Officer - **PH No. : 044-2888 0450**  
**CELL : 94458 92169**